

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 5/111/CB/2013 TP No. 148/HDB/2016
NAME OF THE COMPANY	Liquor India Limited
NAME OF THE PETITIONER(S)	Ravi Kumar Distilleris Ltd
NAME OF THE RESPONDENT(S)	Liquor India Limited & (10) Others
UNDER SECTION	111/111

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYAN	Adv.	9899866556	Y. S. M
Respondent no. 12. I.E., Tilak Nagar, Indulata A. LAXMAN Advocate	Resp no. 12	advocate.laxman@gmail.com 9866584347	A. Laxman

**ORDER**

No representation for Petitioner. This is the 3<sup>rd</sup> occasion that matter is listed for absence of Petitioner as well as Counsel. Counsel for R-1 to 4 and 9-10 is present.

Issue notice to the Petitioner and also the Counsel on record for the Petitioner.

Direct them to be present on the next hearing date. Otherwise, matter will be listed for dismissal on 06.08.2018.

  
Member (J)